

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 916
TO BE ANSWERED ON 14.12.2022

MGNREGS IN ANDHRA PRADESH

916 SHRI SUBHAS CHANDRA BOSE PILLI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether all registered workers have been provided 100 days' work under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the State-wise details thereof and if not, the reasons therefor;
- (c) the district-wise details of the number of workers who got 100 days' work under MGNREGS in Andhra Pradesh in last three years as against the number of registered workers; and
- (d) the details of funds allocated and utilised during the last three years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a)&(b): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme which provides for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work.

It provides livelihood security, i.e. fall back options for livelihood for the rural households, when no better employment opportunity is available.

State/UT -wise details of households completing 100 days of employment under Mahatma Gandhi NREGS in the financial year 2019-20, 2020-21, 2021-22 and current financial year 2022-23 (as on 10.12.2022) is given at **Annexure-I**.

(c): District-wise details of households completed 100 days of employment in the State of Andhra Pradesh under Mahatma Gandhi NREGS in the financial year 2019-20, 2020-21, and 2021-22 is given at **Annexure-II**.

District-wise details of registered household in the State of Andhra Pradesh under Mahatma Gandhi NREGS in the financial year 2019-20, 2020-21, and 2021-22 is given at **Annexure-III**.

(d): Mahatma Gandhi NREGS is a demand driven wage employment scheme. **There is no State/UT-wise allocation of funds under Mahatma Gandhi NREGS.**

The details of fund released to the State of Andhra Pradesh under Mahatma Gandhi NREGS in the financial year 2019-20, 2020-21, 2021-22 is given below:

State	Central fund released (Rs. in crore)		
Andhra Pradesh	2019-20	2020-21	2021-22
	7,204.72	10,305.09	7,182.67

Annexure-I referred in reply to parts (a) & (b) of Rajya Sabha Unstarred Question No.916 dated 14.12.2022.

State/UT -wise details of households completing 100 days of employment under Mahatma Gandhi NREGS in the financial year 2019-20, 2020-21, 2021-22 and current financial year 2022-23 (as on 10.12.2022)

Sl. No.	State/UT	Households completed 100 days of employment (in lakh)			
		2019-20	2020-21	2021-22	2022-23 (as on 10.12.22)
1	Andhra Pradesh	5.82	8.64	4.69	0.51
2	Arunachal Pradesh	0	0.04	0.07	0.001
3	Assam	0.3	0.71	0.52	0.08
4	Bihar	0.2	0.35	0.22	0.20
5	Chhattisgarh	4.18	6.12	5.56	0.20
6	Goa	0	0.00	0.00	0.00
7	Gujarat	0.13	0.17	0.39	0.09
8	Haryana	0.05	0.14	0.11	0.02
9	Himachal Pradesh	0.61	0.89	0.81	0.07
10	Jammu And Kashmir	0.13	0.23	0.24	0.03
11	Jharkhand	0.31	1.14	0.89	0.16
12	Karnataka	1.87	2.40	1.77	0.18
13	Kerala	2.51	4.70	5.13	0.36
14	Ladakh	0.01	0.01	0.01	0.004
15	Madhya Pradesh	0.91	3.23	2.05	0.54
16	Maharashtra	1.24	1.37	1.74	0.85
17	Manipur	0.01	0.04	0.02	0.00
18	Meghalaya	1.81	1.74	2.01	0.04
19	Mizoram	1.58	1.78	0.67	0.00
20	Nagaland	0	0.00	0.00	0.00
21	Odisha	1.61	4.17	4.58	2.20
22	Punjab	0.08	0.28	0.24	0.06
23	Rajasthan	8.49	12.31	9.92	1.13
24	Sikkim	0.04	0.06	0.05	0.01
25	Tamil Nadu	1.21	1.79	2.24	0.49
26	Telangana	1.76	3.42	3.29	0.17
27	Tripura	0.55	1.16	1.09	0.17
28	Uttar Pradesh	1.33	7.78	5.86	2.82
29	Uttarakhand	0.22	0.48	0.31	0.09
30	West Bengal	3.66	6.79	4.71	0.02
31	Andaman And Nicobar	0	0.003	0.00	0.00
32	Lakshadweep	0	0.00	0.00	0.00
33	Puducherry	0	0.00	0.00	0.00
34	Dadra, Nagar Haveli, Daman & Diu	0	0.00	0.00	0.00
	Total	40.61	71.97	59.17	10.49

(As per NREGASoft)

Annexure-II referred in reply to part (c) of Rajya Sabha Unstarred Question No.916 dated 14.12.2022.

District-wise details of households completed 100 days of employment in the State of Andhra Pradesh under Mahatma Gandhi NREGS in the financial year 2019-20, 2020-21, and 2021-22.

Sl. No.	Districts	Households completed 100 days of employment		
		2019-20	2020-21	2021-22
1	Anantapur	68744	124770	77825
2	Chittoor	41962	86757	45869
3	Cuddapah	36683	49270	32901
4	East Godavari	53242	60264	29868
5	Guntur	8715	12980	21185
6	Krishna	9316	23673	38757
7	Kurnool	14353	22349	24606
8	Nellore	9109	19538	22632
9	Prakasam	38606	77652	31736
10	Srikakulam	78812	87452	25706
11	Visakhapatnam	88714	117425	43541
12	Vizianagaram	114918	147704	39660
13	West Godavari	18640	34614	34847
	Total	5,81,814	8,64,448	4,69,133

(As per NREGASoft)

Annexure-III referred in reply to part (c) of Rajya Sabha Unstarred Question No.916 dated 14.12.2022.

District-wise details of registered household in the State of Andhra Pradesh under Mahatma Gandhi NREGS in the financial year 2019-20, 2020-21, and 2021-22.				
Sl. No.	Districts	Registered households (in Nos.)		
		2019-20	2020-21	2021-22
1	Anantapur	835356	889731	906391
2	Chittoor	691808	743346	774075
3	Cuddapah	555091	583975	559680
4	East Godavari	862869	926775	977932
5	Guntur	809097	858071	877282
6	Krishna	641878	684780	734754
7	Kurnool	830692	870226	894020
8	Nellore	608916	630955	648538
9	Prakasam	762377	813266	841662
10	Srikakulam	594962	634235	624192
11	Visakhapatnam	503680	556482	558986
12	Vizianagaram	519222	561589	555795
13	West Godavari	759970	806596	830716
	Total	89,75,918	95,60,027	97,84,023

(As per NREGASoft)